

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

**26(ND) 2017 in
CP 124(ND) 2016**

**PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01-12-2017**

NAME OF THE COMPANY: Mehar Baba Charitable Trust

SECTION OF THE COMPANIES ACT: 424

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-----------------------|--------------------|-----------------------|------------------|
| Present: | Ms. Kheyali, Advocate | | | |

ORDER

A request for adjournment is made by the Ld. Counsel for the Decree Holder to ascertain amounts available in the bank accounts.

To come up on 8.1.2018.

Sd/-
(Ina Malhotra)
Member (J)